

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 419**

**IA/1394/ND/2022, IA/1226/ND/2022, IA/3178/ND/2021,  
IA/3307/ND/2021, IA/1971/ND/2023, IA/2583/ND/2023,  
IA/5323/ND/2020, IA/2945/ND/2023,  
Intervention Application/25/ND/2023, IA/6274/ND/2023,  
IA/6578/ND/2023, IA/433/ND/2024, IA/6522/ND/2023 IN  
IB/248/ND/2019**

**IN THE MATTER OF:**

Argentium International Pvt. Ltd.	...	Applicant
Versus		
UTM Engineering Pvt. Ltd.	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 08.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Kanti Mohan Rustagi, Liquidator along with  
Mr. Janamejaya Upadhyay, Ms. Kanishka Gautam, Mr. Prasann Parashar,  
For the Applicant : Ms. Shiva Lakshmi, CGSC, Ms. Arani Chaudhary,  
Adv. (in IA No. 6274)  
Mr. Abhirup Dasgupta for Respondent Nos. 3, 5 & 7 in IA No 1971/2023  
For EPFO : Mr. Kanhaiya Singhal, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

At the end, Learned Counsel for the applicant in IA No. 6274 is present physically and has submitted that there is urgency in this matter and requests to list this matter on priority basis. Request is allowed.

**IA/6522/ND/2023**

This is an application on behalf of the Liquidator under Regulation 44(2) of the Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 seeking extension of the liquidation period by 120 days from the date of the disposal. Considering the facts and circumstances of the case, 120 days' extension for completion of liquidation period is granted. Liquidator is directed to complete the liquidation process within extended period.

Accordingly, the present **IA/6522/ND/2023 in IB/945/PB/2018 stands allowed and disposed of.**

List **IB/248/ND/2019** along with IAs on **08.05.2024.**

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**